GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.4578 TO BE ANSWERED ON 22nd MARCH, 2018 IMPLEMENTATION OF SAGARMALA PROGRAMME

4578. SHRI BIDYUT BARAN MAHATO: SHRI NARANBHAI KACHHADIYA: SHRI GAJANAN KIRTIKAR: KUNWAR HARIBANSH SINGH: SHRI SUDHEER GUPTA: SHRI A. ANWHAR RAAJHAA: COL. SONARAM CHOUDHARY: SHRI T. RADHAKRISHNAN: DR. SUNIL BALIRAM GAIKWAD: SHRI S.R. VIJAYAKUMAR:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- whether the Government has started the construction work under the Sagarmala programme for ensuring better and fast connectivity with coastal areas and if so, the details thereof;
- (b) the number of projects to be set up under the said programme along with the cost expected for implementation thereof;
- the details of the total land required along with the land acquired so far for the purpose;
- (d) whether the Government is aware that some fishing communities have been raising concerns against land acquisition for the purpose; and
- (e) if so, the details thereof along with the measures taken/being taken by the Government to resolve such concerns and safeguard the interests of the affected fishing communities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA)

(a)to(b):Under the Sagarmala Programme, 222 port connectivity projects worth Rs.2.65 lakh crore have been identified. Out of these, 14 projects have already been completed and 69 projects are under implementation. These Projects are being implemented by various project proponents like Ministry of Road Transport and Highways, National Highway Authority of India, State Public Works Departments, Ports, Indian Port Rail Corporation Ltd., and Ministry of Petroleum & Natural Gas etc.

(c) The land required for these projects cannot be ascertained at this stage as many of these projects are under development stage.

(d)&(e):As part of the project development, the respective project proponents are required to prepare the Social and Environment Impact Assessment Reports to ensure that the requisite due diligence has been done by them to assess the potential impact of the proposed project on the community and environment. Further, respective project proponents are expected to take up remedial measures as per these reports.
